

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP. No. 56/(MAH)/2014
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE PARTIES: Shri Vikram Vilasrao Salunkhe
V/s.
M/s. Accurate Engineering Com. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Madan Gadse	Advocate for Respondents	✓ G. Gadse
2.	PRACHI WAZALWAR	ADVOCATE FOR RESPONDENT	A. B. Wazalwar
3.	ABHAY WADHWA	NO. 2	

ORDER

CP No. 56/397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter for hearing on 07.04.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)